

O.I.H.

GOVERNMENT OF INDIA  
MINISTRY OF HOUSING & URBAN AFFAIRS

LOK SABHA  
UNSTARRED QUESTION NO. 2233

TO BE ANSWERED ON JULY 31, 2018

HOUSES FOR LOW/MIDDLE INCOME GROUP

No. 2233              DR. KRISHAN PRATAP:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number of houses constructed/ likely to be constructed under various schemes particularly for the low and middle income groups during the twelfth five year plan period;
- (b) the funds allocated and utilized for the implementation of the schemes; and
- (c) the details of units/houses allocated under various schemes during the last three years and the current year, State-wise?

...2/-

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

(a) & (b): For housing in respect of low and middle income groups in urban areas of the country, the Ministry of Housing and Urban Affairs has implemented interest subvention Schemes viz. Interest Subsidy Scheme for Housing the Urban Poor (ISHUP), Rajiv Rinn Yojana (RRY) and Credit Linked Subsidy Scheme (CLSS) during the twelfth five year plan period (2012-2017). State-wise number of houses sanctioned / constructed under these Schemes for the low and middle income groups and funds allocated/utilized for the same during the twelfth five-year plan period are at Annexure-I.

(c): In pursuance of the Government's vision of "Housing for All by 2022", the Ministry of Housing and Urban Affairs is implementing Pradhan Mantri Awas Yojana (Urban) [PMAY (U)] and providing assistance to States/Union Territories (UTs) in addressing the housing requirements of eligible households including slum dwellers in the urban areas. The Scheme comprises four verticals including Credit Linked Subsidy Scheme (CLSS) for Economically Weaker Section (EWS), Low Income Group (LIG) and Middle Income Group (MIG) of beneficiaries. State-wise details of houses sanctioned/allocated under the various verticals of the Pradhan Mantri Awas Yojana (Urban) during the last three years and current year are at Annexure-II.

**Annexure-I** referred in answer to LSUSQ No - 2233 due for 31.07.2018

**State/UT-wise details of houses sanctioned and funds allocated/utilised during Twelve Five Year Plan (2012-17) under various Interest subvention schemes for low and middle income group by the Ministry of Housing and Urban Affairs ( MoHUA)**

Sl. No.	Name of the State/ UT	Details for all Urban Poor		Details for LIG and MIG	
		Houses Sanctioned and constructed (Nos)	Funds allocated/ utilised (Rs. in Cr.)	Houses Sanctioned and constructed (Nos)	Funds allocated/ utilised (Rs. in Cr.)
1	A&N Island (UT)	-	-	-	-
2	Andhra Pradesh	8,326	10.84	8,261	9.71
3	Arunachal Pradesh	-	-	-	-
4	Assam	17	0.23	13	0.18
5	Bihar	67	1.12	41	0.69
6	Chandigarh (UT)	5	0.10	5	0.10
7	Chhattisgarh	676	7.20	241	3.28
8	D&N Haveli (UT)	25	0.54	4	0.08
9	Daman & Diu (UT)	1	0.02	-	-
10	Delhi (UT)	200	2.72	112	2.04
11	Goa	10	0.20	10	0.20
12	Gujarat	9,349	178.74	3,552	73.28
13	Haryana	237	4.55	187	3.67
14	Himachal Pradesh	16	0.23	9	0.17
15	Jammu & Kashmir	13	0.19	9	0.14
16	Jharkhand	39	0.60	31	0.51
17	Karnataka	3,586	14.60	3,323	10.50
18	Kerala	1,339	7.42	1,234	5.83
19	Lakshdweep (UT)	-	-	-	-
20	Madhya Pradesh	1,459	23.06	531	8.70
21	Maharashtra	5,759	112.23	4,008	78.42
22	Manipur	23	0.38	20	0.32
23	Meghalaya	16	0.24	13	0.20
24	Mizoram	28	0.26	19	0.18
25	Nagaland	1	0.02	1	0.02
26	Orissa	104	0.64	53	0.54
27	Puducherry (UT)	14	0.27	11	0.21
28	Punjab	140	2.67	86	1.67
29	Rajasthan	1,675	14.26	1,072	8.81
30	Sikkim	1	0.02	1	0.02
31	TamilNadu	1,314	19.82	928	15.02
32	Telangana	346	6.78	270	5.37
33	Tripura	4	0.08	4	0.08
34	Uttar Pradesh	777	13.61	496	9.40
35	Uttrakhand	51	0.77	27	0.40
36	West Bengal	321	5.96	198	3.94
<b>Grand Total :-</b>		<b>35,939</b>	<b>430</b>	<b>24,770</b>	<b>243.67</b>

**Annexure-II** referred in answer to LSUSQ No - 2233 due for 31.07.2018  
**State/UT wise details of houses sanctioned under various components of Pradhan Mantri Awas Yojana (Urban) during last three years and current year**

Sl. No.	Name of the State/ UT	Houses Sanctioned (Nos)
1	A&N Island (UT)	609
2	Andhra Pradesh	7,42,856
3	Arunachal Pradesh	6,093
4	Assam	70,980
5	Bihar	1,60,976
6	Chandigarh (UT)	86
7	Chhattisgarh	1,76,752
8	D&N Haveli (UT)	3,344
9	Daman & Diu (UT)	758
10	Delhi (UT)	3,707
11	Goa	217
12	Gujarat	3,28,447
13	Haryana	2,27,640
14	Himachal Pradesh	8,338
15	Jammu & Kashmir	14,649
16	Jharkhand	1,69,530
17	Karnataka	3,85,768
18	Kerala	88,717
19	Lakshdweep (UT)	-
20	Madhya Pradesh	5,48,230
21	Maharashtra	5,62,662
22	Manipur	26,488
23	Meghalaya	792
24	Mizoram	29,850
25	Nagaland	24,335
26	Orissa	90,529
27	Puducherry (UT)	9,445
28	Punjab	49,560
29	Rajasthan	1,57,747
30	Sikkim	518
31	TamilNadu	4,93,411
32	Telangana	1,93,333
33	Tripura	78,894
34	Uttar Pradesh	4,67,179
35	Uttrakhand	21,991
36	West Bengal	2,34,716
<b>Grand Total :-</b>		<b>53,79,147</b>

\*\*\*\*\*